

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Maan Sarovar Properties Development
Pvt Ltd**

PETITION NUMBER : **IBA/706/2020**

APPLICATION NUMBER : a) **IVN.P(IBC)/8/CHE/2024**
b) **IA(IBC)/1845(CHE)/2023**
c) **IA(IBC)/1844(CHE)/2023**
d) **IA(IBC)/1846(CHE)/2023**

ORDER

List the matters for hearing on **19.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk